

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 3224

TO BE ANSWERED ON FRIDAY, THE 5TH AUGUST, 2022

Fees for representing in Courts

3224. SHRI A.K.P. CHINRAJ:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of all the bills raised/issued by Attorney General and Solicitor General to the Government of India for their services to represent the Union of India before the Hon'ble Delhi High Court and Supreme Court from 2018 to till date; and
- (b) the details of all payments made to them for their services to represent the Union of India before the Hon'ble Delhi High Court and Supreme Court from 2018 to till date?

ANSWER

MINISTER OF LAW AND JUSTICE

(SHRI KIREN RIJJU)

- (a) Attorney General and Solicitor General are engaged for litigating the court cases on behalf of UOI before Hon'ble Supreme Court of India. As such, the available details of all the bills released/issued by present Attorney General and Solicitor General to the Government of India for his services to represent the Union of India before the Hon'ble Supreme Court from 2018 to till date, is annexed as **Annexure-I & II**.
- (b) Attorney General and Solicitor General are engaged for litigating the court cases on behalf of UOI before Hon'ble Supreme Court of India. As such, the available details of all payments made to present Attorney General and Solicitor General to the Government of India for their services to represent the Union of India before the Hon'ble Supreme Court from 2018 to till date, is annexed as **Annexure-III & IV**.

Annexure-I

The details of all the bills released/issued by present Attorney General and Solicitor General to the Government of India for his services to represent the Union of India before Hon'ble Supreme Court from 2018 to till date

Mr. K. K. Venugopal, Ld. Attorney General

Bill No.	Diary	Bill for Month/Year	Bill Amount Claimed	Bill submission date
1374/2018		01/2018	5,55,000	08.05.2018
1707/2018		02/2018	5,46,000	21.05.2018
3092/2018		03/2018	6,15,000	28.05.2018
3205/2018		04/2018	6,57,000	09.10.2018
3333/2018		05/2018	7,11,000	15.10.2018
3619/2018		07/2018	8,73,000	15.11.2018
3694/2018		08/2018	8,40,000	19.11.2018
3835/2018		10/2018	3,06,000	30.11.2018
3836/2018		09/2018	5,40,000	30.11.2018
266/2019		11/2018	4,74,000	16.01.2019
265/2019		12/2018	2,67,000	16.01.2019
1169/2019		01/2019	2,82,000	29.03.2019
1211/2019		02/2019	4,08,000	03.04.2019
2120/2019		03/2019	3,33,000	12.06.2019
2195/2019		11/2018	9000	24.06.2019
2236/2019		05/2019	1,05,000	01.07.2019
2237/2019		04/2019	3,78,000	01.07.2019
3028/2019		07/2019	4,32,000	04.09.2019
3055/2019		07/2019	9,000	06.09.2019
3409/2019		08/2019	2,43,000	14.10.2019
18/2020		11/2019	2,31,000	06.01.2020
19/2020		09/2019	5,13,000	06.01.2020
20/2020		10/2019	5,82,000	06.01.2020
433/2020		12/2019	4,38,000	29.01.2020
665/2020		01/2020	3,69,000	17.02.2020
997/2020		02/2020	2,04,000	19.03.2020
70/2021		11/2020	2,19,000	06.01.2021
251/2021		12/2020	3,24,000	25.01.2021
478/2021		01/2021	4,56,000	25.02.2021
924/2021		02/2021	1,08,000	16.03.2021
1417/2021		03/2021	2,49,000	23.03.2021
1501/2020		03/2020	78,000	08.09.2020

1502/2020	04/2020	24,000	08.09.2020
1503/2020	05/2020	96,000	08.09.2020
1504/2020	06/2020	1,17,000	08.09.2020
1510/2020	07/2020	2,37,000	10.09.2020
1774/2020	08/2020	3,72,000	08.10.2020
1989/2020	09/2020	2,79,000	02.11.2020
2205/2020	10/2020	2,10,000	01.12.2020
2100/2021	03/2021 Supplementary	3,54,000	07.04.2021
2368/2021	04/2021	1,44,000	17.06.2021
2848/2021	05/2021	2,10,000	13.08.2021
2894/2021	06/2021	1,80,000	17.08.2021
3118/2021	07/2021	2,19,000	07.09.2021
3698/2021	09/2021	78,000	28.10.2021
3872/2021	10/2021	2,07,000	22.10.2021
4075/2021	11/2021	2,43,000	13.12.2021
372/2022	12/2021	1,53,000	12.02.2022
373/2022	01/2022	1,65,000	12.02.2022
1009/2022	02/2022	2,40,000	25.03.2022
1457/2022	03/2022	3,36,000	29.04.2022
	04/2022	1,92,000	-
	05/2022	2,70,000	-
Total		1,66,80,000	
Rs. One Crore Sixty-Six Lakhs and Eighty Thousand			

Annexure-II

The details of all the bills released/issued by present Attorney General and Solicitor General to the Government of India for his services to represent the Union of India before Hon'ble Supreme Court from 2018 to till date

Mr. Tushar Mehta, Ld. Solicitor General

Bill No.	Diary	Bill for Month/Year	Bill Amount Claimed	Bill submission date
1924/2018		01/2018	19,98,000	31.05.2018
2248/2018		02/2018	14,07,000	24.07.2018
3240/2018		03/2018	16,74,000	11.10.2018
3243/2018		04/2018	16,29,000	11.10.2018
3244/2018		05/2018	14,43,000	11.10.2018
319/2019		07/2018	20,73,000	28.01.2019
320/2019		09/2018	9,93,000	28.01.2019
355/2019		10/2018	11,64,000	17.12.2018
1387/2019		08/2018	12,03,000	12.04.2019
1388/2019		11/2018	19,77,000	12.04.2019
1389/2019		12/2018	12,96,000	12.04.2019
1390/2019		01/2019	28,47,000	12.04.2019
1845/2019		02/2019	21,27,000	16.05.2019
2227/2019		03/2019	23,52,000	28.06.2019
3290/2019		04/2019	23,10,000	30.09.2019
3291/2019		05/2019	11,37,000	30.09.2019
3292/2019		06/2019	45,000	30.09.2019
3801/2019		07/2019	27,06,000,	18.11.2019
3953/2019		08/2019	18,03,000	02.12.2019
16/2020		09/2019	20,16,000	03.01.2020
629/2020		10/2019	15,84,000	13.02.2020
1073/2020		12/2019	9,57,000	05.06.2020
1094/2020		11/2019	14,19,000	11.06.2020
15/2021		04/2020	12,39,000	01.01.2021
2331/2020		05/2020	19,65,000	21.12.2020
405/2021		06/2020	16,38,000	16.02.2021
410/2021		07/2020	26,07,000	17.12.2020
525/2021		08/2020	19,32,000	04.03.2021
526/2021		09/2020	16,92,000	04.03.2021
756/2021		10/2020	14,73,000	12.03.2021
757/2021		11/2020	10,95,000	12.03.2021
784/2021		12/2020	14,34,000	13.03.2021

836/2021	01/2021	19,14,000	14.03.2021
935/2021	02/2021	22,77,000	16.03.2021
1532/2021	03/2021	10,08,000	24.06.2021
1967/2021	01/2020	16,77,000	26.10.2020
1968/2021	02/2020	14,46,000	26.10.2020
1969/2021	03/2020	3,30,000	26.10.2020
2352/2021	03/2021 (supplementary)	11,10,000	15.06.2021
3440/2021	04/2021	12,27,000	01.10.2021
3441/2021	05/2021	7,71,000	01.10.2021
3442/2021	06/2021	6,84,000	01.10.2021
3443/2021	07/2021	15,60,000	01.10.2021
3939/2021	08/2021	14,88,000	30.11.2021
715/2022	09/2021	15,39,000	08.03.2022
746/2022	10/2021	17,58,000	09.03.2022
801/2022	11/2021	17,70,000	12.03.2022
974/2022	12/2021	14,91,000	24.03.2022
1042/2022	01/2022	15,99,000	27.03.2022
1103/2022	02/2022	15,96,000	28.03.2022
	04/2022	33,90,000	-
	05/2022	39,09,000	-
	06/2022	3,15,000	-
	Total	8,60,94,000/-	
Rs. Eight Crores Sixty Lakhs and Ninety-Four Thousand			

Note:- The Bills from 01.01.2018 to 09.10.2018 were for the services of Mr. Tushar Mehta to Union of India as Ld. Additional Solicitor General.

Annexure-III

The details of all payments made to present Attorney General and Solicitor General to the Government of India for their services to represent the Union of India before the Hon'ble Supreme Court from 2018 to till date.

Mr. K. K. Venugopal, Ld. Attorney General

Bill Diary No.	Bill for Month/ Year	Financial Year	Bill No. & Date	Bill Amount sanctioned	Total
1374/2018	01/2018	2018-19	CP00000302 dtd 09.07.2018	5,55,000	Rs. 10,68,000/-
1707/2018	02/2018			5,13,000	
3092/2018	03/2018	2018-19	CP00000780 dtd 02.11.2018	5,97,000	Rs. 19,11,000/-
3205/2018	04/2018			6,48,000	
3333/2018	05/2018			6,66,000	
3619/2018	07/2018	2018-19	CP00000929 dtd 06.12.2018	8,58,000	Rs. 16,98,000/-
3694/2018	08/2018			8,40,000	
3835/2018	10/2018	2018-19	CP00000988 dtd 18.12.2018	2,88,000	Rs. 8,01,000/-
3836/2018	09/2018			5,13,000	
266/2019	11/2018	2018-19	CP00001275 dtd 26.02.2019	4,47,000	Rs. 4,47,000/-
265/2019	12/2018	2019-20	CP00000066 dtd 23.04.2019	2,67,000	Rs. 5,49,000/-
1169/2019	01/2019			2,82,000	
1211/2019	02/2019	2019-20	CP00000288 dtd 30.05.2019	3,90,000	Rs. 3,90,000/-
2120/2019	03/2019	2019-20	CP00000431 dtd 30.07.2019	3,33,000	Rs. 3,42,000/-
2195/2019	11/2018			9,000	
2236/2019	05/2019	2019-20	CP00000550 dtd 14.08.2019	1,05,000	Rs. 4,83,000/-
2237/2019	04/2019			3,78,000	
3028/2019	07/2019	2019-20	CP00000775 dtd 10.10.2019	4,32,000	Rs. 4,32,000/-
3055/2019	07/2019	2019-20	CP00000934 dtd 25.11.2019	9,000	Rs. 2,52,000/-
3409/2019	08/2019			2,43,000	
18/2020	11/2019	2020-21	CP00000080 dtd 01.06.2020	2,31,000	Rs. 23,37,000/-
19/2020	09/2019			5,13,000	
20/2020	10/2019			5,82,000	
433/2020	12/2019			4,38,000	
665/2020	01/2020			3,69,000	
997/2020	02/2020			2,04,000	
70/2021	11/2020			2020-21	
251/2021	12/2020	2020-21	CP00000686 dtd 22.02.2021	3,24,000	Rs. 3,24,000/-
478/2021	01/2021	2020-21	CP00000758 dtd	4,56,000	Rs. 4,56,000/-

			06.03.2021		
924/2021	02/2021	2020-21	CP00000942 dtd 18.03.2021	1,08,000	Rs. 1,08,000/-
1417/2021	03/2021	2020-21	CP00001052 dtd 25.03.2021	2,49,000	Rs. 2,49,000/-
1501/2020	03/2020	2020-21	CP00000409 dtd 03.11.2020	78,000	Rs. 5,52,000/-
1502/2020	04/2020			24,000	
1503/2020	05/2020			96,000	
1504/2020	06/2020			1,17,000	
1510/2020	07/2020			2,37,000	
1774/2020	08/2020	2020-21	CP00000446 dtd 23.11.2020	3,72,000	Rs. 6,51,000/-
1989/2020	09/2020			2,79,000	
2205/2020	10/2020	2020-21	CP00000556 dtd 04.01.2021	2,10,000	Rs. 2,10,000/-
2100/2021	03/2021 Supplementary	2021-22	CP00000039 dtd 05.05.2021	3,54,000	Rs. 3,54,000/-
2368/2021	04/2021	2021-22	CP00000159 dtd 05.07.2021	1,44,000	Rs. 1,44,000/-
2848/2021	05/2021	2021-22	CP00000344 dtd 23.08.2021	2,10,000	Rs. 3,90,000/-
2894/2021	06/2021			1,80,000	
3118/2021	07/2021	2021-22	CP00000429 dtd 20.09.2021	2,19,000	Rs. 2,19,000/-
3698/2021	09/2021	2021-22	CP00000693 dtd 11.11.2021	78,000	Rs. 78,000/-
3872/2021	10/2021	2021-22	CP00000789 dtd 06.12.2021	2,07,000	Rs. 2,07,000/-
4075/2021	11/2021	2021-22	CP00000883 dtd 27.12.2021	2,43,000	Rs. 2,43,000/-
372/2022	12/2021	2021-22	CP00001174 dtd 16.02.2022	1,53,000	Rs. 3,18,000/-
373/2022	01/2022	2021-22		1,65,000	
1009/2022	02/2022	2021-22	CP00001509 dtd 28.03.2022	2,31,000	Rs. 2,31,000/-
1457/2022	03/2022	2022-23	CP00000110 dtd 18.05.2022	3,36,000	Rs. 3,36,000/-
Total				1,59,99,000	Rs 1,59,99000/-
Rs. One Crore Fifty-Nine Lakhs and Ninety-Nine Thousand					

Annexure-IV

The details of all payments made to present Solicitor General to the Government of India for their services to represent the Union of India before the Hon'ble Supreme Court from 2018 to till date.

Mr. Tushar Mehta, Ld. Solicitor General

Bill Diary No.	Bill for Month/ Year	Financial Year	PFMS Bill No. & Date	Bill Amount sanctioned	Total
1924/2018	01/2018	2018-19	CP00000312 dtd 09.07.2018	19,44,000	Rs. 19,44,000/-
2248/2018	02/2018	2018-19	CP00000466 dtd 14.08.2018	14,07,000	Rs. 14,07,000/-
3240/2018	03/2018	2018-19	CP00000768 dtd 25.10.2018	16,50,000	Rs. 46,68,000/-
3243/2018	04/2018			15,90,000	
3244/2018	05/2018			14,28,000	
319/2019	07/2018	2019-20	CP00000069 dtd 23.04.2019	20,58,000	Rs. 41,97,000/-
320/2019	09/2018			9,93,000	
355/2019	10/2018			11,46,000	
1387/2019	08/2018	2019-20	CP00000152 dtd 06.05.2019	12,03,000	Rs. 47,37,000/-
1388/2019	11/2018			19,38,000	
1389/2019	12/2018			12,96,000	
1390/2019	01/2019	2019-20	CP00000438 dtd 30.07.2019	27,84,000	Rs. 47,97,000/-
1845/2019	02/2019			20,13,000	
2227/2019	03/2019	2019-20	CP00000556 dtd 14.08.2019	20,49,000	Rs. 20,49,000/-
3290/2019	04/2019	2019-20	CP00000931 dtd 14.08.2019	21,51,000	Rs. 32,85,000/-
3291/2019	05/2019			10,89,000	
3292/2019	06/2019			45,000	
3801/2019	07/2019	2019-20	CP00001158 dtd 22.11.2019	26,01,000	Rs. 44,04,000/-
3953/2019	08/2019			18,03,000	
16/2020	09/2019	2020-21	CP00000086 dtd 01.06.2020	19,92,000	Rs. 35,76,000/-
629/2020	10/2019			15,84,000	
1073/2020	12/2019	2020-21	CP00000291 dtd 03.09.2020	9,39,000	Rs. 23,58,000/-
1094/2020	11/2019			14,19,000	
15/2021	04/2020	2020-21	CP00000618 dtd 29.01.2021	12,15,000	Rs. 31,80,000/-
2331/2020	05/2020			19,65,000	
405/2021	06/2020	2020-21	CP00000712 dtd 24.02.2021	16,05,000	Rs. 41,76,000/-
410/2021	07/2020			25,71,000	
525/2021	08/2020	2020-21	CP00000784 dtd 06.03.2021	18,99,000	Rs. 35,67,000/-
526/2021	09/2020			16,68,000	

756/2021	10/2020	2020-21	CP00000894 dtd 13.03.2021	14,34,000	Rs. 25,29,000/-
757/2021	11/2020			10,95,000	
784/2021	12/2020	2020-21	CP00000940 dtd 18.03.2021	13,59,000	Rs. 54,24,000/-
836/2021	01/2021			18,39,000	
935/2021	02/2021			22,26,000	
1532/2021	03/2021	2020-21	CP00001060 dtd 27.03.2021	9,99,000	Rs. 9,99,000/-
1967/2021	01/2020	2020-21	CP00000445 dtd 23.11.2020	16,35,000	Rs. 33,78,000/-
1968/2021	02/2020			14,37,000	
1969/2021	03/2020			3,06,000	
2352/2021 (supplementary)	03/2021	2021-22	CP00000134 dtd 28.06.2021	10,08,000	Rs. 10,08,000/-
3440/2021	04/2021	2021-22	CP00000577 dtd 18.10.2021	12,27,000	Rs. 42,42,000/-
3441/2021	05/2021			7,71,000	
3442/2021	06/2021			6,84,000	
3443/2021	07/2021			15,60,000	
3939/2021	08/2021	2021-22	CP00000830 dtd 16.12.2021	14,88,000	Rs. 14,88,000/-
715/2022	09/2021	2021-22	CP00001351 dtd 11.03.2022	15,00,000	Rs. 32,34,000/-
746/2022	10/2021			17,34,000	
801/2022	11/2021	2021-22	CP00001374 dtd 15.03.2022	17,40,000	Rs. 17,40,000/-
974/2022	12/2021	2021-22	CP00001485 dtd 28.03.2022	14,91,000	Rs. 14,91,000/-
1042/2022	01/2022	2021-22	CP00001523 dtd 29.03.2022	15,84,000	Rs. 15,84,000/-
1103/2022	02/2022	2021-22	CP00001534 dtd 29.03.2022	15,78,000	Rs. 15,78,000/-
Total				7,67,40,000/-	7,67,40,000/-
Rs. Seven Crores Sixty-Seven Lakhs and Forty Thousand					

Note:-The Bills from 01.01.2018 to 09.10.2018 were for the services of Mr. Tushar Mehta to Union of India as Ld. Additional Solicitor General.